

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
W.P.(S) No. 5907 of 2013**

**CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN**

**03/Dated: 24<sup>th</sup> June, 2020**

Heard learned counsel for the parties through V.C.

As prayed for, put up this case on 6<sup>th</sup> July, 2020.

Amardeep/

**(Deepak Roshan, J.)**